

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A. No. 3460 of 2021

Azim Sah @ Md. Azim @ Md. Azim Sah ...Petitioner
-V e r s u s-
The State of Jharkhand ...Opp. Party

CORAM: - HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : - Md. Shahabuddin, Advocate
For the State : - Md. Hatim, A.P.P.

04/26.03.2021 Call for a report from the concerned court below regarding the present status of Sessions Trial No. 105 of 2019.

Put up this case after three weeks along with the said report under appropriate heading.

(Rajesh Shankar, J.)

Ritesh